

Special package for Kerala

*215. SHRI K. K. RAGESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the memorandum for special package for Kerala submitted by the Chief Minister of Kerala, for post disaster (flood) recovery, reconstruction and rebuilding of the damaged infrastructure and stimulating the broader economy, is under consideration;

(b) if so, whether concrete steps are being taken to consider the requirements of Kerala as mentioned in the memorandum; and

(c) if so, the status of the appeal of Kerala made through the memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) No Sir. No memorandum for special package for Kerala for post disaster (flood) recovery, reconstruction and rebuilding of the damaged infrastructure and stimulating the broader economy has been received. The Government of Kerala has submitted memoranda for seeking assistance of ₹ 5596.77 crore for temporary measures for floods/landslides of 2018. On receipt of the same, an Inter-Ministerial Central Team (IMCT) was deputed to assess the damage in the disaster affected areas. Based on the assessment of the IMCT and the recommendations of the Sub-Committee of National Executive Committee (SC-NEC), the High Level Committee in its meeting held on 06.12.2018 has approved the assistance of ₹ 3048.39 crore from NDRF for floods and landslides of 2018.

(b) and (c) Does not arise.

Show cause notices to NGOs

216. SHRI BHUBANESWAR KALITA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government has issued show cause notices to a large number of NGOs for not filing annual income and expenditure statement for foreign funding and if so, the details thereof, particularly the NGOs located in Assam and other North-Eastern States;

(b) whether it is also a fact that a large number of licences have been cancelled by Government during the last three years; and

(c) if so, the details of such NGOs of Assam and other North-Eastern States along with the names and the names of organisations from where they have been receiving the foreign contributions?